



**Government of Jammu and Kashmir  
Forest, Ecology & Environment Department  
Civil Secretariat, Jammu/Srinagar**

**Notification**

**Jammu, the 26<sup>th</sup> December, 2023**

S.O. 631 - In exercise of the powers vested in it under sub-section (1) of section 3 of the Jammu and Kashmir Non-Biodegradable Material (Management, Handling and Disposal) Act, 2007 (hereinafter referred to as the Act) and in supersession of previous Notification(s) on the subject, the Government hereby confers the powers to be exercised and functions to be performed by the "Prescribed Authority" under the Act on the Jammu and Kashmir Pollution Control Committee.

This notification shall be deemed to have come into force w.e.f. 25<sup>th</sup> of March 2021.

**By order of the Lieutenant Governor.**

Sd/-

**(Dheeraj Gupta), IAS**

Principal Secretary to Government  
Forest, Ecology & Environment Department

No: FST-PCC/33/2023-02(CC-7268503)

Dated: 26 .12.2023

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. All Principal Secretaries to the Government.
3. Principal Secretary to the Lieutenant Governor, J&K.
4. All Commissioner/Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Joint Secretary (Jammu & Kashmir and Ladakh) Ministry of Home Affairs, Government of India.
7. Principal Chief Conservator of Forests (HoFF), J&K.
8. Chair, JK Pollution Control Committee.
9. Divisional Commissioner Jammu/Kashmir.
10. Principal Resident Commissioner J&K Government, New Delhi.
11. All Deputy Commissioners.
12. Director Archives, Archaeology and Museum, J&K.
13. All Head of Departments/Managing Directors.
14. Director Information, J&K.
15. Private Secretary to the Chief Secretary.
16. I/c Website, Forest Ecology and Environment Department.
17. Government Order/Stock file.

**(Mohammad Arshad Jan)**

Under Secretary to the Government